

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1699
TO BE ANSWERED ON 08.03.2016**

†1699. DE-ADDICTION CENTRES

SHRI GANESH SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal/proposes to establish de-addiction centres at village panchayat level in the country;
- (b) if so, the details thereof, State-wise;
- (c) the details of such centres operated in the country during the last three years and the current year, State-wise including Madhya Pradesh; and
- (d) the amount of funds allocated for the purpose during the said period, State-wise including Madhya Pradesh?

**ANSWER
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (d): This Ministry implements a “Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse” under which financial assistance is provided to Non-Governmental Organisations (NGOs), Panchayati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs). Under the above said scheme, the Ministry also supports IRCAs working in rural areas. So far, no State Government including government of Madhya Pradesh has approached the Ministry for seeking grants for maintenance and running of IRCAs by Panchayati Raj Institutions.

The details of IRCAs assisted by this Ministry during last 3 years are enclosed at Annexure.
